

Fourteenth Lok Sabha

Session : 10

Date : 03-05-2007

Participants : [Malhotra Prof. Vijay Kumar](#)

Title: Reported damage caused to Ram Sethu due to Sethusamudram Canal Project.

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, सेतु समुद्रम कैनल प्रोजेक्ट के कारण राम सेतु के नट होने का खतरा पैदा हो गया है। इस प्रोजेक्ट के पांच एलाइनमेंट हैं। चार एलाइनमेंट तो, ...(व्यवधान)

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): Mr. Speaker, Sir, this is a *sub judice* matter. ... *(Interruptions)*

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, जो मामला मैं उठा रहा हूँ वह सब-जुडिस नहीं है। ...(व्यवधान)

MR. SPEAKER: I do not know. I have to find out.

SHRI T.R. BAALU: There is a case in the High Court of Allahabad.

MR. SPEAKER: Let me find out the position. Please cooperate.

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : अध्यक्ष महोदय, यह सब-जुडिस मामला है। इसे ये इस हाउस में कैसे उठा सकते हैं? ये इसे हाउस में नहीं उठा सकते, भले ही ये बी.जी.पे. के डिप्टी लीडर हैं। ...(व्यवधान)

MR. SPEAKER: Please sit down. It is having no effect on me.

... *(Interruptions)*

MR. SPEAKER: He wanted to raise a matter. So, naturally coming from the main Opposition Party, I have allowed him. There is also one matter, which I have also committed, to be raised by Prof. Ram Gopal Yadav. The question is, Mr. Malhotra, is it *sub judice*?

... *(Interruptions)*

प्रो. विजय कुमार मल्होत्रा : जो मामला मैं उठा रहा हूँ, वह सब-जुडिस नहीं है।...(व्यवधान) आप पहले सुन लें।

MR. SPEAKER: Let us wait what he says. If it is, in fact, *sub judice*, I will delete every word of it.

... *(Interruptions)*

MR. SPEAKER: I have to accept the statement of the hon. Member.

... *(Interruptions)*

SHRI T.R. BAALU: Sir, with full responsibility I say that it is a fully *sub judice* matter... *(Interruptions)*

MR. SPEAKER: Let us know what is the matter. I do not know. He only mentioned this project.

... *(Interruptions)*

MR. SPEAKER: Let us know what is the matter.

... (Interruptions)

SHRI T.R. BAALU: Then you allow us also to speak on this subject... (Interruptions)

MR. SPEAKER: I will allow you. Let us hear each other peacefully. ठीक है।

Let us know first what he wants to raise. I will give him an opportunity to show whether it is *sub judice* or not. Let us conduct ourselves responsibly.

...(व्यवधान)

MR. SPEAKER: Mr. Malhotra, with all humility, I say that if it is *sub judice*, it has to be deleted.

... (Interruptions)

प्रो. विजय कुमार मल्होत्रा : इस प्रोजेक्ट केपांच एलाइनमेंट्स हैं, जिनमें से चार एलाइनमेंट्स वहां भूमि पर होकर बे एण्ड तक जाते हैं, उन एलाइनमेंट्स को बदलने की बात की जा रही है। अध्यक्ष महोदय, राम सेतु को...(व्यवधान)

MR. SPEAKER: I am sorry, then it is *sub judice*.

... (Interruptions)

SHRI T.R. BAALU: Sir, it is purely sub-judice matter... (Interruptions) If you make it a precedent then it is a different matter... (Interruptions)

MR. SPEAKER: No, I will not allow such precedents.

... (Interruptions)

प्रो. विजय कुमार मल्होत्रा : गुजरात का मामला सब-जुडिस था, चण्डीगढ़ का मामला था, हजारों मामले रोज़ यहां पर उठाये जाते हैं। कोई मामला सब-जुडिस नहीं है।...(व्यवधान) It is not *sub judice*.

(Interruptions) ... *

MR. SPEAKER : Do not record anything.

(Interruptions)

MR. SPEAKER: I am sorry, I will have to see whether it is *sub judice* or not. Please send me the material, I shall look into it and then I will decide.

... (Interruptions)

MR. SPEAKER: I will not allow. आप बैठ जाइये।

प्रो. विजय कुमार मल्होत्रा : कोई सब-जुडिस नहीं है। यह मामला सब-जुडिस नहीं है। सोमवार को मि. बालू ... (व्यवधान)

MR. SPEAKER: Do not record anything.

*(Interruptions) ...**

MR. SPEAKER: Mr. Minister, do not show the papers.

... (Interruptions)

MR. SPEAKER: I am very sorry. You send me the papers. Let me go through the papers. I will decide if it is *sub judice* or not.

... (Interruptions)

MR. SPEAKER: I call Shrimati Kiran Maheshwari.

... (Interruptions)

श्रीमती किरण माहेश्वरी (उदयपुर) : अध्यक्ष महोदय, आठवीं तक के बच्चों को मिड डे मील मिलना चाहिए।...(व्यवधान)

* Not recorded

12.09 hrs.

(At this stage, Shri P.S. Gadhavi and some other hon. Members came and stood on the floor near the Table.)

MR. SPEAKER: The House stands adjourned to meet again at 12.30 p.m.

12.10 hrs.

The Lok Sabha then adjourned till thirty minutes past Twelve of the Clock.

12.30 hrs.

The Lok Sabha re-assembled at thirty minutes past Twelve of the Clock.

(Mr. Speaker in the Chair)

प्रो. विजय कुमार मल्होत्रा अध्यक्ष महोदय, मैंने जब यह सवाल उठाया था, तब मुझे बड़ा आश्चर्य हुआ। एक मंत्री महोदय ने जिस ढंग से हाउस में ...(व्यवधान)

MR. SPEAKER: We have to take up other matter.

PROF. VIJAY KUMAR MALHOTRA : It is something which is very unfortunate.... (*Interruptions*)

... (*Interruptions*)

MR. SPEAKER: I have assured you that I will look into it myself. Please give notice tomorrow also. These are important issues; they should not be discussed in this manner.

... (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : महोदय, रामसेतु को डिस्ट्रॉय नहीं किया जाए। ... (व्यवधान)

MR. SPEAKER: Matter under Rule 377 be laid on the Table of the House.

... (*Interruptions*)

MR. SPEAKER: We are coming to Finance Bill.

Shri C.K. Chandrappan – not present.

Shri Suresh Prabhakar Prabhu – not present.

... (*Interruptions*)

12.31 hrs.

(At this stage, Shri Chandrakant Khaire and some other hon. Members came and stood on the floor near the Table.)

MR. SPEAKER: I have told you, I will see to it tomorrow.

... (*Interruptions*)

MR. SPEAKER: I am requesting you. Let us discuss the issue, raise the issue, in a proper manner. We are having the most important measure, the Finance Bill; I will seek everybody's cooperation. Please cooperate. You can give notice tomorrow; I shall look into it. But, we have already decided that at 12.30 p.m. we shall take up the Finance Bill.

Shri K.S. Rao.

... (*Interruptions*)

अध्यक्ष महोदय : आप मिनिस्टर साहब की बात सुनिए।

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Since you have said that you will look into the matter, we stand by you. You look into it.

MR. SPEAKER: I have said that give me a few hours time, I will do it. I have assured you.

... (*Interruptions*)

MR. SPEAKER: Mr. Malhotra, please be fair to me at least. I have allowed you to raise it. Serious reservations seem to be there. There are objections. So many Members are standing up together. How can one hear each other? I cannot hear anything. Contentious issues are being raised. I am saying please give me papers; I will look into it. If there are allowable, I will allow you tomorrow. I have requested you to give notice again for tomorrow. I am requesting you Mr. Khaire – I have not rejected your matter – please give it tomorrow. Mr. Malhotra, you can come and see me. I am not trying to prevent you from raising it.

... (*Interruptions*)

12.33 hrs.

*(At this stage, Shri Chandrakant Khaire and some other hon. Members
went back to their seats.)*

प्रो. विजय कुमार मल्होत्रा :महोदय, आज फाइनेंस बिल है, We want to cooperate to pass the Finance Bill. रामसेतु का मामला इतना इंपार्टेंट है ...(व्यवधान)

MR. SPEAKER: You have raised it; the Government is here.

... (*Interruptions*)